

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1618  
ANSWERED ON:10.08.2011  
DELAY IN DELIVERY OF BOEING AIRCRAFT  
Singh Shri Pashupati Nath;Sugumar Shri K.

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) the reasons for delay in delivery of Boeing Aircraft;
- (b) whether Air India has sought compensation from the aforesaid Agency;
- (c) if so, the details thereof;
- (d) whether the Government had received a demand to probe the matter through Central Bureau of Investigation towards the purchase of 111 aircraft;
- (e) if so, the details thereof;
- (f) whether it is also true that there has been a demand to implement the recommendations of Parliamentary Committee on the purchase of aircraft for Air India; and
- (g) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

- (a): The delivery of B737-800, B77-200LR and B777-300ER aircrafts had been delayed for 1-4 months due to delay in seat delivery and strike at Boeing. The delivery of B787 aircrafts has been delayed due to challenges in completing assembly of the first aircraft, slower production rate than previously planned, Mechanics strike and fastener installation rework and due to need for reinforcing an area within the side-of-body section of the aircraft.
- (b) and (c): As per purchase agreement, Air India is entitled to receive compensation amount totalling to USD145 million towards liquidated damages. Boeing has submitted a proposal for settlement of B787 delay compensation, which is being negotiated for finalization.
- (d): No, Madam.
- (e): Does not arise.
- (f): No, Madam.
- (g): Does not arise.